KERALA

Veli (approximately 4 eq.km)

- Low pH
- Low dissolved oxygen
- High particulate matter
- Low primary and secondary productivities

ANDHRA PRADESH

Kakinada Bay

- Low levels of dissolved oxygen

Visakhapatnam Harbour

- Low levels of dissolved oxygen
- High concentration of nutrients

ORISSA

Sea off Puri (approximately 1-2 sq.km.)

- Low levels of dissolved oxygen
- High levels of ammonia

The data and information relating to the rising trends of pollution at the observed locations were periodically brought to the notice of the concerned State Pollution Control Boards who are empowered under the Water Act (1974) and Environment Protection Act (1976) to take preventive and control action for the mitigation of pollution.

Eco-friendly Industry

3195 SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government propose to set up Eco-friendly Electronics Industries in the North-Eastern States particularly in Assam;
 - (b) if so, the details thereof; and
 - (c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (c)

The Government has only a promotional role. Since electronics and information technology has a tremendous potential for generation of employment, incomes and export earnings, the Government would like to encourage the industry through out India. The Government does not plan to set up new Public Sector Undertakings in electronics anywhere in the country.

[Translation]

3196. SHRI KANTILAL BHURIA: Will the PRIME MINISTER be pleased be pleased to state:

- (a) whether the tubewell based lift irrigation scheme is being implemented in the paddy productivity areas of some States;
 - (b) if so, the details thereof, State-wise; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

- (b) As all the Minor Irrigation Schemes which include tubewells based lift irrigation schemes are planned, funded and executed by the State Government at their own level, details of each of the scheme are not maintained at central level.
 - (c) Does not arise.

[English]

Multinational Companies involved in Food Processing Units

3197. SHRI RAM TAHAL CHAUDHARY: Will the PRIME MINISTER be pleased to state:

- (a) whether some multinational companies have started food processing units in the country;
 - (b) if so, the details thereof; and
- (c) the number of food processing units set up by multinational companies during the last three years along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) During the postiliberalisation period from July 1991 to March 1998, 115 foreign companies have set up food Processing units in the country. State-wise details are given in the statement enclosed.